GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 5235 TO BE ANSWERED ON 27TH MARCH, 2018 PDS SHOPS

5235. SHRIMATI NEELAM SONKER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) `whether a number of Public Distribution System (PDS) Shops are functioning in the country;
- (b) if so, the details thereof, State-wise and district-wise;
- (c) the names of the food items being made available by the Government to poor beneficiaries at lower costs through public distribution system shops;
- (d) whether the poor quality foodgrains are being distributed to the people by these public distribution system shops; and
- (e) whether recently the Government has received complaints regarding distribution of poor quality foodgrains to the people and if so, action taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a) & (b): There are 5.27 lakhs Fair Price Shops (FPSs) operational across the country. A Statewise statement showing the number of Fair Price Shops is Annexed.
- (c): The eligible households are entitled to receive subsidised foodgrains i.e. rice, wheat, coarsegrains or any combination thereof under TPDS. The Central issue price for Rice, Wheat and Coarsegrains is Rs 3/-, Rs. 2/- and Rs. 1/- per kg respectively.

(d) & (e): Public Distribution System (PDS) is operated under the joint responsibility of the Central and State/UT Governments. Central Govt. is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibility for allocation and distribution of foodgrains within the States/UTs, identification of eligible beneficiaries/families, issuance of ration cards to them and supervision and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Government. Instructions have been issued to States/UTs and Food Corporation of India (FCI) to ensure supply of good quality foodgrains under PDS. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action.

An offence committed in violation of the provisions of TPDS (C) Order, 2015 is liable for penal action under the Essential Commodities Act, 1955. Thus, the Order empower State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 5235 DUE FOR ANSWER ON 27.03.2018 IN THE LOK SABHA.

Statement indicating State-wise total No. of Fair Price Shops (उचित दर दुकानों के राज्यm-वाकी कुल संख्या। को दर्शाने वाला विवरण) (Compilation of information received from States/UTs by 09.01.2018)

(दिनांक 09.01.2018 तक राज्य/संघ राज्य क्षेत्र से प्राप्त सूचना का संकलन)

| Sl. | States/UTs राज्य/ संघ राज्य क्षेत्रों | Total No. of Fair Price Shops उचित दर |
|---------|---|---------------------------------------|
| क्र.सं. | | दुकानों की कुल संख्याc |
| 1 | A&N Island अंडमान और निकोबार द्वीप समूह | 482 |
| 2 | Andhra Pradesh आंध्र प्रदेश | 28,663 |
| 3 | Arunachal Pradesh अरुणाचल प्रदेश | 1,731 |
| 4 | Assam असम | 38,238 |
| 5 | Bihar बिहार | 41,483 |
| 6 | Chandigarh चंडीगढ़ | 0 |
| 7 | Chhattisgarh छत्तीसगढ़ | 12,308 |
| 8 | D & N Haveli दा. एवं न. हवेली | 62 |
| 9 | Daman & Diu दमण एवं दीव | 51 |
| 10 | Delhi दिल्ली | 2,254 |
| 11 | Goa गोआ | 446 |
| 12 | Gujarat गुजरात | 17,210 |
| 13 | Haryana हरियाणा | 9,491 |
| 14 | Himachal Pradesh हिमाचल प्रदेश | 4,924 |
| 15 | Jammu & Kashmir जम्म्-कश्मीर | 5,970 |
| 16 | Jharkhand झारखंड | 23,356 |
| 17 | Karnataka कर्नाटक | 20,335 |
| 18 | Kerala केरल | 14,335 |
| 19 | Lakshadweep लक्षद्वीप | 39 |
| 20 | Madhya Pradesh मध्यप्रदेश | 22,469 |
| 21 | Maharashtra महाराष्ट्र | 52,505 |
| 22 | Manipur मणिपुर | 2,154 |
| 23 | Meghalaya मेघालय | 4,651 |
| 24 | Mizoram मिजोरम | 1,247 |
| 25 | Nagaland नागालैंड | 1,691 |
| 26 | Odisha ओड़ीशा | 13,306 |
| 27 | Pudducherry पुड्डुचेरी | 0 |
| 28 | Punjab पंजाब | 16,657 |
| 29 | Rajasthan राजस्थान | 26,207 |
| 30 | Sikkim सिक्किम | 1,421 |
| 31 | Tamil Nadu तमिलनाडु | 34,773 |
| 32 | Telangana तेलंगाना | 17,457 |
| 33 | Tripura त्रिपुरा | 1,807 |
| 34 | Uttar Pradesh उत्तर प्रदेश | 80,772 |
| 35 | Uttrakhand उत्तराखंड | 9,212 |
| 36 | West Bengal प. बंगाल | 20,278 |
| | Total जोड़ | 5,27,985 |